

(ब) से (च) : ओषेक द्वारा मूल्य वृद्धि के कारण बजट में हुई कमी को पूरा करने के लिए पेट्रोलियम उत्पादों के मूल्य अभी हाल में दिनांक 13-1-1981 से संशोधित किये गये हैं। यदि ओषेक देशों ने क्रूड के मूल्यों को और बढ़ाया तो मूल्यों में और अधिक वृद्धियों को नकारा नहीं जा सकता।

Supply of Cooking Gas Through Pipelines in Delhi

129. SHRI D. L. BAITHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a scheme has been worked out to supply cooking gas through pipeline to 21 colonies of the Capital at reduced rates; and

(b) if so, the salient features of the scheme with the cost and targets to be achieved?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). No such proposal is under the consideration of this Ministry.

T.V. Centre at Patna

130. SHRI D. L. BAITHA:
SHRI RAMAVATAR SHASTRI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether during the visit of Bihar State he promised to the citizens of Patna that he would set up a T.V. Centre at Patna soon;

(b) if so, the probable date by which the T.V. Centre at Patna would be set up together with its capacity and other details;

(c) whether there is any proposal to set up a T.V. Centre at some place in North Bihar to cater to the needs of the Citizens on the border area; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI): (a) to (d). During his visit to Patna in December, 1980, the Minister of Information and Broadcasting did mention Government's intention to set up TV stations at all State Capitals in a phased manner. Due to constraint on resources, it will not be possible to set up a new TV Centre at Patna or in North Bihar during the 6th Plan period (1980-85). However, there is a proposal to provide TV coverage to certain areas in Bihar through INSAT-I. Its implementation will depend upon the approval of the same and availability of resources.

Setting up of a Radio Station in the Border Area of North Bihar

131. SHRI D. L. BAITHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal to set up a Radio Station on the border area of North Bihar; and

(b) if so, whether it is also a fact that the suitability of such a station to be located at Patna has been examined; and if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI): (a) and (b). Due to constraints on financial resources, there is at present no proposal to set up another Radio Station on the border area of North Bihar.

Gas Cylinders Missing from Shakurbasti Filling Station

132. SHRI R. P. YADAV:
SHRI P. RAJAGOPAL NAIDU:
SHRI D. M. PUTTE GOWDA:
SWAMI INDERVESH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 4000 gas cylinders were missing from the Shakurbasti filling station of the Indian Oil Corporation in Delhi;

(b) if so, the details of the action taken by the authorities;

(c) whether it is also a fact that the matter was duly brought to the notice of the authorities, but no police case has been registered in this regard; and

(d) if so, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (d). A high level Departmental Committee constituted by the Indian Oil Corporation has investigated the matter. It has been reported that while accounting the number of cylinders with one of their distributors, a discrepancy of 4000 cylinders was noticed by the Indian Oil Corporation. It has been brought out that the transport contractor for the distributor has been *prima-facie* involved in the case. The supplies to the concerned distributor has been suspended by Indian Oil Corporation immediately after the loss came to their notice. The award of transportation work to the contractor has also been suspended by the Indian Oil Corporation. In view of detailed investigations undertaken into the matter, no case has been registered with the police as yet.

Agreement with Foreign Countries for Supply of Oil and Petroleum Products

133. **SHRI RAMJI BHAI MAVANI:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that some agreements with the foreign countries on various occasions during March 1980 to 15th January, 1981 have been signed for the supply of various types of oils, crude oil, diesel, petroleum and petroleum products to India;

(b) if so, the details of each one;

(c) the benefit to be derived by India from each agreement.

(d) how much percentage of the shortage of such products will be overcome as a result of these agreements;

(e) whether more such agreements are expected to be signed with some other countries in the near future for which talks are going on;

(f) if so, when such agreements are likely to be signed and what benefit will be derived by India therefrom; and

(g) how much shortage they are likely to cover?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) It would not be in the public interest to give details of source-wise imports.

(c) The main advantage of such agreements is assured supplies for a specific period of time and at relatively stable prices.

(d) Around 90 per cent of the crude imports and around 30 per cent of the product imports during 1980-81 are covered by such agreements.

(e) to (g). While organising imports of crude oil and petroleum products, efforts are always made to cover upto the extent possible the requirements by purchases by way of agreements concluded with the national oil companies of OPEC Countries. The balance requirements are met by purchases in the open market.

Supply of Diesel and other Petroleum Products to Gujarat

134. **SHRI RAMJI BHAI MAVANI:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether on account of different incentive and development schemes